

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR**  
**CAUSE - LIST 10.06.2015**

S.No	NAME OF MEDIATORS Shri/Smt/Ms.	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Rajendra Dadich	S.B.Civil Misc.Transfer Pet.No.18/2015, Mukesh Kumar V/s Kesar Devi	Mr. Chetan Prakash Soni	Mr. Dharmendra Surana
02	Shri H.S.Balot	S.B.Criminal Misc.Pet.No.394/2015,Rukama Devi & Ors V/s State & Ors.	Mr.Trilok Joshi	Mr.Sardul Bishnoi

**CAUSE - LIST 11.06.2015**

S.No	NAME OF MEDIATORS Shri/Smt/Ms.	TYPE OF CASE & No./Years. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Abdul Aziz Khan	SB Civil Misc.Transfer Pet.No.44/2015, Smt.Manjula V/s Dhala Ram	Mr. Kalish Trivedi	Mr.C.S. Kotwani

  
DY. SECRETARY  
RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR